

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 2-11-2020

HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUIT	107037/2001	SHABBIR BHAISAHEB NURUDDIN Vs PRABHUJI PIRAJI VANJARA	DESAI AND DIWANJI NITIN HSHUKLA

SUMMONS FOR JUDGEMENT HEARING

2.	SUMMERY CIVIL SUIT	100317/2015	Jumbo Systems and Solutions Pvt. Ltd. Vs 1.University of Mumbai 2.The Director	Shri. D.P. Dighe
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(Sub Matter: SUMMONS FOR JUDGT/0100210/2015)

3.	SUMMERY CIVIL	100458/2015	Ms. Mody Chemi Pharma Pvt. Ltd. Vs 1.Ms.Ozene Systems India Pvt.Ltd 2.Mr.Manoranjan C. Boyapati 3.Mr.B.M.Choudhary And Ors.	N.S. Charipalli
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(Sub Matter: SUMMONS FOR JUDGT/0100088/2016)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 03-11-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100309/2018	Mr. Rameshwar Prabhujoshi Vs 1. Mr. Lalit Kumar Jain 2. K. K. Erector alias Kumar Builder	M/s. Legal Bond

(Sub Matter: SUMMONS FOR JUDGT/0100043/2020)

2.	SUMMARY CIVIL SUIT	100517/2018	Mr. Wakil Ahmed S/o. Khalil Ahmed Vs Mr. Salman Haji Mohammad Latif	Ms. Achala Hatode and Mr. Sudarshan Bhosale
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(Sub Matter: SUMMONS FOR JUDGT/0100221/2018)

3.	SUMMARY CIVIL SUIT	100520/2016	M/s. L.P. India Logistics Pvt. Ltd. Vs 1.Mr. Abdullah Habib Sunesara 2.Mr. Riyaz Sunesara	Vijay M. Vaghela
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(Sub Matter: SUMMONS FOR JUDGT/0100162/2017)

SUMMONS FOR JUDGEMENT HEARING

4.	SUIT	106842/2005	m s j k enterprises Vs mr pawankumar jha	MADHURI GOSAR M S RAJESH KOTHARI AND CO
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(Sub Matter: SUMMONS FOR JUDGT/0100217/2017)

Sr. No.	Case Type	Case No.	Title	Name of Advocate
5.	SUMMERY CIVIL SUIT	100741/2015	Ms Polycab Wires Pvt. Ltd. Vs Virgo Marketing	Heeralal Chaturvedi

(Sub Matter: SUMMONS FOR JUDGT/0100190/2016)

6.	SUMMERY CIVIL SUIT	101100/2015	Mrs. Sushma Rajesh Jain Vs 1.Pacific Exim 2.Mr. Divyesh Sheth 3.Mr. Rajiv Sheth	H. H.Nagi Soalnki Chaula
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(Sub Matter: SUMMONS FOR JUDGT/0100179/2016)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 04-11-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMONS FOR JUDGT	100365/2015	Suresh Atmaram Nagpal Vs Ankur Drugs And Pharma Ltd And Ors	Rekha C Shukla
((Main Matter SUIT/0101643/2013))				
2.	SUMMARY CIVIL SUIT	100577/2016	Ranjit Tukaram Choudhary Vs Avinash Madhukarrao Nilangekar	Ms. Atiya Shaikh
(Sub Matter: SUMMONS FOR JUDGT/0100076/2017)				
3.	SUIT	106313/2006	PARASRAM PUROHIT Vs RICHARDSON AND CRUDAS 1972 LIMITED	MR K D SHAH H N WALAWALKAR

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 05-11-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMERY CIVIL SUIT	100306/2015	Ms Kailas Zalte and Associates Vs Maharashtra State Police Housing and Welfare Corporation limited 2. Arun A khot	H M Inamdar

(Sub Matter: SUMMONS FOR JUDGT/0100236/2016)

2.	SUMMERY CIVIL SUIT	100415/2015	Shivaling Shivappa Poojari Vs Carboline India Private Limited	A.A. Jain
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(Sub Matter: SUMMONS FOR JUDGT/0100224/2018)

3.	SUMMERY CIVIL SUIT	100729/2017	M/s. Standard Steel Sales Vs Kunal Navin Mehta	Mr. Paras N. Vira
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(Sub Matter: SUMMONS FOR JUDGT/0100013/2018)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 06-11-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100323/2015	Chemtrade Overseas Private Limited Vs 1.Mit Chem Corporation 2.Mitesh Hasmukhlal Shah 3.Kinchi Pravinchandra Doshi	Vaghela Vijay M.
(Sub Matter: SUMMONS FOR JUDGT/0100148/2015)				
2.	SUMMARY CIVIL SUIT	100352/2015	Ms. Apar Industries Ltd Vs 1.Ms. Varsani Construction 2.Mr. Murjibhai Varsani 3.Mr. Rajesh Varsani	Maneesh M.Dixit
(Sub Matter: SUMMONS FOR JUDGT/0100075/2017)				
3.	SUMMARY CIVIL SUIT	100758/2015	Ms.Bina Biharilal Poddar Vs 1. Ms. Jolly Healthcare 2.Rajesh Madhok	V K Gupta

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 07-11-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100689/2015	Ramchand Atmaram Nagpal Limited Vs 1.Messers Glodyne Technoserve Ltd. 2.Mr.Annand Sarnaik 3.Ms.Divvyani Annand Sarnaik	Miss. Rekha C. Shukla

(Sub Matter: SUMMONS FOR JUDGT/0100344/2016)

SUMMONS FOR JUDGEMENT HEARING

2.	SUMMARY CIVIL SUIT	100272/2018	Amrit Nandlal Talreja Vs 1.RSG Infotech P. Ltd. 2.Jyoti Achary 3.Anil Achary	Miss.Kavita S. Lalwani
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(Sub Matter: SUMMONS FOR JUDGT/0100235/2018)

3.	SUMMARY CIVIL SUIT	100543/2018	Mr. Sashank Umesh Shah Propretor of M/s. Shree Vinayak Trading Company Vs 1. Brijesh Mahendra Bhai Shah 2. M/s. Shah Brothers	V. B. Ghorpade
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(Sub Matter: SUMMONS FOR JUDGT/0100052/2020)

4.	SUMMARY CIVIL SUIT	100644/2015	Mr. Barkatullah Khan son of Taj Mohammed Khan Vs Mr. Manojkumar Bholanath Singh	Mr. E.K.Sasidharan
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(Sub Matter: SUMMONS FOR JUDGT/0100296/2015)